

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-225
704/252/ND/2018

IN THE MATTER OF:

M/s. FM Legal Circle Services Pvt. Ltd.

....APPLICANT

SECTION

U/s 252

Order delivered on 02.03.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SUMITA PURKAYASTHA
MEMBER (TECHNICAL)


PRESENT:

For the Applicant	:	Ms. Lakshmi Gurung Sr. St. Counsel, Mr. Talha Abdul Rahman, Mr. Udit Atul Kokanthankar, Mr. Parth Awasthi, Advocates
For the OL	:	
For the RD	:	
For the Intervener	:	

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 30.04.2020.


(Madhu Narula)
Court Officer